

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4115
ANSWERED ON:09.08.2002
VOUCHERS FOR INCOME TAX REFUND
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

Will the Minister of FINANCE be pleased to state:

- (a) Whether the attention of the Government has been drawn to the newsitem captioned ` Jab `Voucher` hi nahin to waqt per kaise milega ayekar refund ` appeared in Dainik Jagran dated July,1,2002;
- (b) If so, the reasons for not printing vouchers in time and the persons responsible therefor;
- (c) whether the Income Tax Department had sought permission from his Ministry to get the vouchers printed from private press; and
- (d) the reasons for not granting permission and the arrangements made for printing the said vouchers ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI.GINGEE N. RAMACHANDRAN)

- a) Yes, Sir.
- b) The India Security Press, Nasik was not able to print an adequate number of the refund vouchers.
- c) Yes, Sir.
- d) The permission was granted.